



HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

F. No. : /HCLSC/NLA-I/2021

Bilaspur, Date : /07/ 2021.

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur

Subject : Regarding constitution of benches in National Lok Adalat on 10-07-2021.

On subject sited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 10-07-2021 (Saturday) at the High Court premises, Bilaspur from 11:00 a.m. onwards, as approved by Hon'ble The Acting Chief Justice/Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

In view of instructions issued by NALSA, National Lok Adalat to be held on 10-07-2021, shall be organised virtual as well as hybrid mode under observance of Covid – protocol.

Approximately 500 cases of M A C T, F A, S A, W P S, C R R etc. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Acting Chief Justice has been pleased to constitute Four benches for National Lok Adalat as shown below :-

NATIONAL LOK ADALAT ON 10-07-2021 (SATURDAY)

- Bench No. 01 : Hon'ble Shri Justice Goutam Bhaduri and
Shri Sachin Singh Rajput, Advocate (Member), Lok Adalat
- Bench No. 02 : Hon'ble Smt. Justice Vimla Singh Kapoor and
Miss. Sharmila Singhai, Sr. Advocate (Member), Lok Adalat.
- Bench No. 03 : Hon'ble Shri Justice Narendra Kumar Vyas and
Shri Ashok Kumar Verma, Advocate (Member), Lok Adalat.
- Bench No. 04 : Hon'ble Shri Justice Naresh Kumar Chandravanshi and
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.

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Secretary
High Court Legal Services Committee
Bilaspur

Endtt. F. No. : 1167 /HCLSC/NLA-I/2021

Bilaspur, Date : 8/07/ 2021.

Copy to :-

1. P. S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur & Executive Chairman, Chhattisgarh State Legal Services Authority, Bilaspur.

2. P. S. to Hon'ble Shri Justice Goutam Bhaduri, Judge, High Court of Chhattisgarh, Bilaspur & Chairman, Chhattisgarh High Court Legal Services Committee, Bilaspur.
3. P. S. to Hon'ble Smt. Justice Vimla Singh Kapoor, Judge, High Court of Chhattisgarh, Bilaspur.
4. P. S. to Hon'ble Shri Justice Narendra Kumar Vyas, Judge, High Court of Chhattisgarh, Bilaspur.
5. P. S. to Hon'ble Shri Justice Naresh Kumar Chandravanshi, Judge, High Court of Chhattisgarh, Bilaspur.
6. Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
7. Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
8. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
9. The Advocate General, Government of Chhattisgarh, Bilaspur.
10. The Assistant Solicitor General, Union of India, High Court Premises, Bilaspur.
11. The President, High Court Bar Association, Bilaspur.
12. Shri Sachin Singh Rajput, Advocate (Member), Lok Adalat, Miss. Sharmila Singhai, Sr. Advocate (Member), Lok Adalat, Shri Ashok Kumar Verma, Advocate (Member), Lok Adalat and Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.
13. The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur.
14. The Court Manager, High Court of Chhattisgarh, Bilaspur.
15. The Cause List Section, High Court of Chhattisgarh, Bilaspur.
16. OIC-NIC, High Court of Chhattisgarh, Bilaspur.
17. The Deputy S.P. Security, High Court of Chhattisgarh, Bilaspur.
18. The Medical Officer, High Court of Chhattisgarh, Bilaspur.


Secretary
High Court Legal Services Committee
Bilaspur

8/07/2021